is Mr. Mukherjee President of the Confederation of Indian Organisations, who has called it "a classic example of lace-curtain racialism". Mr. Vice-Chairman, we are members of the Commonwealth. We know the benefits arising from the membership of the Commonwealth are getting eroded from day to day. Sir, as you know, even the educational facilities that available for Commonwealth citizens in Great Britain have almost disappeared, and we have come to the conclusion that it does not confer too many benefits on us. This benefit of entering Great Britain and acquiring knowledge and technology is also being sought to be eroded. I think the time has come, therefore, for the Government to have a fresh look at our Commonwealth linkage to find out whether this sort of restriction will not prove to be the last nail in the coffin of the Commonwealth.

REFERENCE TO THE REPORTED 'DAL' SCANDAL IN MADHYA PRADESH BY F.C.I. OFFICIALS IN COLLUSION WITH THE TRADERS OF HARDA (MADHYA PRADESH)

श्री प्यारे लाल खंडेलवाल प्रदेश) : उपसभापति जी, मैं ग्रापके माध्यम से एक बहुत महत्वपूर्ण विषय पर सरकार का ध्यान दिलाना चाहता हूं। कुछ दिनों पहले समाचार था कि दो पूरी मालगाड़ियाँ जो शवकर से भरी हुई थीं मध्य प्रदेश जाने वाली थी, वे कहीं गायब हो गईं। स्रव एक नया मामला सामने ग्राया है। 40 हजार टन शक्कर के घोटाले के बाद एक नया घोटाला जो 'दाल स्केंडल' के नाम से हुआ है, प्रकाश में स्राया है । मध्य प्रदेश के हरदा, जिला होशंगाबाद में एफ० सी॰ ग्राई० ग्रौर कुछ व्यापारियों की सांठ-गांठ से दाल खरीदने में लाखों रुपये का गोलमाल किया गया है। इस गोलमाल में एक विशिष्ट व्यापारी को लाभ पहुंचाने तथा कुछ म्राफिसरों ने म्रपनी जेब भरने के उद्देश्य से यह कांड किया है। जात हुन्ना है कि 45 लाख पये के इस दाल कांड घोटाले को, राजनितिक दबाव से रफा-दफा करने की कोशिश की जा रही है। एक समाचार के म्रनुसार हरदा में एफ सी० म्राई० के गोदाम को सील कर दिया गया है म्रौर सी० बी० म्राई० मामले की जांच कर रहा है। इस मामले की म्रोर माननीय मंत्री जी को तुरन्त ध्यान देना चाहिए क्योंकि लगभग 10 लाख रुपये का इसमें नुकसान होने की संभावना है। इस पर पूरा जांच करके माननीय मंत्री जी को वक्तव्य देना चाहिए।

THE FINANCE (NO. 2) BILL, 1980—
(Contd.)

[The Vice-Chairman (Shri R. R. Morarka) in the Chair]

THE VICE-CHAIRMAN (SHRI R. R. MORARKA): The House will now take up further discussion on the Finance (No. 2) Bill, 1980. Dr. Bhai Mahavir to continue his speech.

DR. BHAI MAHAVIR (Madhya Pradesh): Sir, I was mentioning yesterday that the great expectations with which the Budget had been presented have been belied so soon that one need not go into the question how far even the ruling party Members would be able to claim justification for the statement that prices have been checked. My friend, Mr. Salve, yesterday was talking here about the period of instability and indiscipline which had passed just before the present. Government took over. Indiscipline, instability, in-fighting-we are aware of these facts to the extent they plagued our party when we were in power. But, Sir, I am afraid Mr. Salve had not seen the morning papers yesterday. Otherwise he would have been aware of the exhibition of unity